

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO.2234
TO BE ANSWERED ON 20.03.2023

KEY PROJECTS DELAY DUE TO LAND ACQUISITION, CLEARANCE AND APPROVALS

2234. SHRI JAGGESH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that the Government has red-flagged a decline in private investments in the country's infrastructure sector due to delays in land acquisition and clearance approvals for key projects;
- (b) if so, number of key projects delayed due to land acquisition, clearance and approvals in the country, State-wise; and
- (c) steps taken by the Government to make State Governments to implement land reforms and model policy frameworks to address the challenge, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) & (b) The Infrastructure and Project Monitoring Division (IPMD) of the Ministry of Statistics and Programme Implementation is mandated to monitor time and cost overruns of Central Sector Infrastructure Projects costing Rs. 150 crores and above, based on the information provided by the project implementing agencies on Online Computerized Monitoring System (OCMS) of this Ministry. As per the mandate, the number of projects added and investment made during the last 2 years and current year (upto January, 2023) and the number of key projects delayed due to land acquisition, clearance and approval in the country, State-wise is at Annexure-A and Annexure-B respectively.

(c) The steps being taken by the Government to control the delays are: Periodic review of projects under PRAGATI; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects

Annexure-A

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA

UNSTARRED QUESTION NO. 2234 TO BE ANSWERED ON 20/03/2023

State wise number of projects added						
State	2020-21		2021-22		2022-23 (upto Jan,23)	
	No of Projects	Original Cost (In crores)	No of Projects	Original Cost (In crores)	No of Projects	Original Cost (In crores)
ANDHRA PRADESH	11	6,923	5	3,692	7	4,561
ARUNACHAL PRADESH	11	4,606	14	5,461	2	424
ASSAM	7	11,495	13	10,405	11	6,008
BIHAR	7	30,515	8	6,390	1	389
CHHATISGARH	8	14,698	3	1,642	2	2,442
DELHI	3	1,112	1	229	2	950
GOA	0	0	1	256	1	1,183
GUJARAT	6	24,040	10	6,925	16	15,194
HARYANA	3	854	2	34,894	9	8,096
HIMACHAL PRADESH	2	2,203	5	1,899	4	3,729
JAMMU AND KASHMIR	6	19,868	10	13,301	2	3,731
JHARKHAND	4	2,503	17	24,201	2	661
KARNATAKA	2	1,051	6	16,964	5	4,901
KERALA	2	1,157	2	675	0	0
LADAKH	0	0	7	2,287	0	0
MADHYA PRADESH	6	6,023	8	3,875	7	2,824
MAHARASHTRA	2	1,337	16	18,992	42	48,698
MANIPUR	8	2,352	15	4,206	6	2,646
MEGHALAYA	0	0	6	2,025	2	663
MIZORAM	5	1,272	6	2,927	1	493
MULTI STATE	6	13,607	13	6,953	12	19,075
NAGALAND	12	3,424	3	672	7	2,296
ODISHA	4	16,785	8	18,800	8	11,872
PUNJAB	3	2,174	7	7,056	3	1,600
RAJASTHAN	9	10,887	20	26,219	5	1,513
SIKKIM	5	1,598	10	9,709	1	385
TAMIL NADU	9	8,450	7	87,118	9	8,353
TELANGANA	2	756	9	3,522	5	3,867
TRIPURA	6	1,403	9	2,132	1	209
UTTAR PRADESH	9	30,548	9	4,993	21	7,246
UTTARAKHAND	0	0	1	1,657	3	2,153
WEST BENGAL	5	7,831	7	8,900	2	1,852
TOTAL	163	229,471	258	338,978	199	168,015

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA**UNSTARRED QUESTION NO. 2234 TO BE ANSWERED ON 20/03/2023**

State wise delayed projects						
State	2020-2021		2021-2022		2022-23 (upto Jan,23)	
	No. of projects delayed	Delay due to land acquisition, clearance and approvals	No. of projects delayed	Delay due to land acquisition, clearance and approvals	No. of projects delayed	Delay due to land acquisition, clearance and approvals
A & N ISLANDS	1		5		6	
ANDHRA PRADESH	28		31		24	
ARUNACHAL PRADESH	2		10		17	
ASSAM	12		15		23	
BIHAR	25		38		48	
CHHATISGARH	23	2	25	2	23	2
DELHI	17	2	13	2	12	2
GOA			4		5	
GUJARAT	14	2	28	4	33	4
HARYANA	15		13		16	
HIMACHAL PRADESH	3		4		5	
JAMMU AND KASHMIR	2		11		17	
JHARKHAND	18		20		24	
KARNATAKA	17		17		33	1
KERALA	9		6		5	
LADAKH			1		1	
MADHYA PRADESH	41	3	43	3	49	3
MAHARASHTRA	43	1	118	2	154	2
MANIPUR	2		1		19	
MEGHALAYA	2		4		4	
MIZORAM	3		2		14	
MULTI STATE	67	3	54	3	42	3
NAGALAND	7		6		22	
ODISHA	44		49		50	
PONDICHERRY	1		1			
PUNJAB	12		9		15	
RAJASTHAN	14		14		21	
SIKKIM			4		16	
TAMIL NADU	29	1	28	1	32	1
TELANGANA	15		15		16	1
TRIPURA	5		4	2	8	1
UTTAR PRADESH	41		50		50	1
UTTARAKHAND	6		13		18	
WEST BENGAL	30	1	36	1	38	1
TOTAL	548	15	692	20	860	22